

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10539 of 2014-SM

[Arising out of Order-in-Original/Appeal No 10-12-2014-CUS-COMMR-A--JMR dated 16.01.2014 passed by Commissioner of CUSTOMS(PREVENTIVE)-JAMNAGAR(PREV)]

Rajendra Ship Breakers Pvt Ltd

...Appellant

Plot No.114, Ship Breking Yard,
Alang Office At Dm-79, Near Obc Bank, Kalvibid
Bhavnagar,
Gujarat-364001

VERSUS

C.C.-Jamnagar(prev)

...Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar
Gujarat

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant
Shri. Sanjay Kumar, Superintendent (Authorized Representative) for the
Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 24.11.2023
DATE OF DECISION: 24.11.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10521 of 2014.

**(RAJU)
MEMBER (TECHNICAL)**

PALAK